

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1456 OF 2005

JAYAMMA Appellant (s)

VERSUS

STATE OF KARNATAKA Respondent(s)

Date: 02/02/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Appellant(s) Mr.A.T.M.Ranga Ramanujan,Sr.Adv.
Mrs.Gouri Karuna Das,Adv.
Ms.Anu Gupta,Adv.
Mr.Deepak Agnihotri,Adv.
Mr.Rajeev Agnihotri,Adv.
Ms. Rani Jethmalani,Adv.

For Respondent(s) Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for two weeks.

[KUSUM SYAL]
SR.P.A

[VINOD KULVI]
COURT MASTER